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12.02 hrs.

Title: Messages received regarding passing of the Appropriation (Railways) Vote on Account Bill, 2003; Appropriation (Railways) Bill, 2003 and Appropriation (Railways) No. 2 Bill, 2003 by the Rajya Sabha.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Vote on Account Bill, 2003, which was passed by the Lok Sabha at its sitting held on the 6th March, 2003 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 2003, which was passed by the Lok Sabha at its sitting held on the 6th March, 2003 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill. "

i. "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 2003, which was passed by the Lok Sabha at its sitting held on the 6th March, 2003 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill. "

MR. SPEAKER: Now, let us take up Item No.20. Shri Ramji Lal Suman to speak on the Calling Attention notice.

...(Interruptions)

श्री शिवराज सिंह चौहान (विदिशा) : अध्यक्ष महोदय, मध्य प्रदेश में मतदाता सूचियों में व्यापक पैमाने पर गड़बड़ी हुई है। (व्यवधान)

MR. SPEAKER: Hon. Members, please sit down.

...(Interruptions)

कुमारी उमा भारती (भोपाल) : अध्यक्ष जी, हमें सबसे पहले मध्य प्रदेश का मामला उठाने की अनुमति दी जाए। यह बड़ा महत्वपूर्ण मामला है। (व्यवधान)

श्री शिवराज सिंह चौहान : मध्य प्रदेश में निर्वाचन आयोग के आदेशों का पालन नहीं किया जा रहा है। वहां राज्यपाल के आदेश के बावजूद भी कलैक्टर को सस्पेन्ड नहीं किया जा रहा है। (व्यवधान)

अध्यक्ष महोदय : शिवराज जी, कम से कम बात तो सुनिये, आप समझ जाएंगे। There is a clear-cut procedure that the Calling Attention Notice always has a priority over the 'Zero Hour'. ज़ीरो आवर तभी शुरू होगा जब कॉलिंग अटैन्शन नोटिस हो जाएगा। कॉलिंग अटैन्शन नोटिस के बाद जीरो आवर की शुरुआत करेंगे। तब आप अपनी बात कहियेगा।

...(व्यवधान)

श्री शिवराज सिंह चौहान : अध्यक्ष महोदय, मैंने इस विषय पर कॉलिंग अटैन्शन नोटिस दिया है। (व्यवधान)

SHRI BASU DEB ACHARIA (BANKURA): Mr. Speaker, Sir, there is a serious situation arising out of the excavation
...(Interruptions)

MR. SPEAKER: Let me explain the position to the House. There are rules.

...(Interruptions)

MR. SPEAKER: The rules provide that there is a priority to the Calling Attention Notices. After the Calling Attention is over, I am going to take up the 'Zero Hour'.

...(Interruptions)

MR. SPEAKER: The 'Zero Hour' has not yet started. Why have you started shouting? Do you not want me to follow the rules?

...(Interruptions)

श्री शिवराज सिंह चौहान : मैंने मध्य प्रदेश के विधाय पर कॉलिंग अटैन्शन नोटिस दिया है। वहां लोकतंत्र की पवित्रता को अपमानित करने का प्रयत्न किया जा रहा है। निर्वाचन आयोग के आदेश नहीं माने जा रहे हैं। वै! (व्यवधान)

अध्यक्ष महोदय : कृपि मंत्री अब ध्यानाकर्षण प्रस्ताव पर स्टेटमेंट पढ़ेंगे।

...(व्यवधान)

श्री शिवराज सिंह चौहान : अध्यक्ष महोदय, मैंने कॉलिंग अटैन्शन नोटिस दिया है। वै! (व्यवधान)

अध्यक्ष महोदय : मैंने कब कहा कि आपने नोटिस नहीं दिया है? वह प्रश्न ही नहीं उठता। The rules clearly state that the first priority would be for the Calling Attention Notices.

...(व्यवधान)

श्री शिवराज सिंह चौहान : अध्यक्ष जी, मेरा भी कॉलिंग अटैन्शन नोटिस है।

अध्यक्ष महोदय : कॉलिंग अटैन्शन नोटिस जिनका स्वीकार किया गया है, उसकी चर्चा हम शुरू कर रहे हैं। उसके बाद ज़ीरो आवर में मैं आपको बोलने का मौका दूँगा। किसी भी स्थिति में उससे पहले आपको बोलने का मौका मैं नहीं दे सकता।

...(व्यवधान)

SHRI S. JAIPAL REDDY (MIRYALGUDA): Sir, I have given a notice for an Adjournment Motion. I have not given a notice for the 'Zero Hour'. ...(Interruptions) Please see the rules. The notice for an Adjournment Motion has to be given priority over Calling Attention Notices. ...(Interruptions)

MR. SPEAKER: Hon. Members, the Zero Hour has not started. Please sit down.

...(Interruptions)

MR. SPEAKER: Shri Jaipal Reddy, would you please listen to me? All the notices for Adjournment Motions have been rejected.

...(Interruptions)

MR. SPEAKER: Mr. Minister, you may make your statement now. I am not going to listen to anything else. Just go on reading your statement.

...(Interruptions)

MR. SPEAKER: I am sorry, I would not allow any hon. Member to run the House in the manner in which he wants. The hon. Minister may please read the statement. रूल के मुताबिक काम नहीं होगा, ऐसे कभी हाउस चलेगा क्या?

...(व्यवधान)